

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/ 890 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri S. Khound,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 21st February, 2019

Sub: **Station Leave .**

Ref:- Your letter No.DJ(G) 1642/2019 dated 21.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, w.e.f. morning of 22.02.2019 to the morning of 25.02.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/ 891 /A, dated 21 '02'19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]